

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(Insolvency) NO.530 and 700 OF 2019

Vijay Kumar V. Iyer

Appellant

Vs

Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors

Respondent

Mr. Raju Ramachandran, Sr. Advocate, Mr Vaijayant Paliwal, Ms Charu Bansal, Mr Chaitanya, Advocates for appellant.

Mr. Ramji Srinivasan, Sr. Advocate, Mr. Rama Kant Rai, Ms Mehak Suri, Advocates for R1 and R2.

Mr. Raunak Dhillon, Ananya Dhar Choudhury, Mr Parikalp Gupta, Advocates for R3 and R4.

ORDER

05.02.2020-Due to paucity of time the appeals could not be taken up. Let the appeals be fixed for hearing on **14.2.2020 on top of the list.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member(Technical)

Bm/kam